

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 136  
(IB)-192(PB)/2019

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt Ltd ... Applicant / Petitioner  
Vs  
Bhisham Infrastructure Pvt Ltd. ... Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 11.12.2020.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**


**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

**ORDER**

List all pending applications for hearing on **22.12.2020.**

  
Sd \_\_\_\_\_

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

  
Sd \_\_\_\_\_

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)